

RATIFIED MINUTES

DIRECTORATE GENERAL OF FOREIGN TRADE (DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 22/81 HELD ON 31.08.2010.

The Meeting No. 22/81 of Norms Committee-II was held on 31.08.2010 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
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1.	Sh. B.D. Ghosh, Addl. IA	M/o Steel
2.	Sh. Gajraj Singh, Sr. D.O.	DHI
3.	Sh. S.K. Jain, DO	DIPP
4.	Sh. Raman Kumar, FTDO	DGFT

1	Case No.:30/29/81-ALC2/2008	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00447/AM09/	RLA File :35/24/040/00018/AM09/	Lic.No/Date:3510024830 10.10.2008	Defer Date:12.10.2010
	Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

2	Case No.:2/32/81-ALC2/2008	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00468/AM09/	RLA File :35/24/040/00049/AM08/	Lic.No/Date:3510024905 17.10.2008	Defer Date:12.10.2010
	Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

3	Case No.:3/44/81-ALC2/2008	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Deferred and Re-indexed
	HQ File :01/81/050/00663/AM09/	RLA File :35/24/040/00023/AM09/	Lic.No/Date:3510025556 05.01.2009	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

4	Case No.:5/44/81-ALC2/2008	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00665/AM09/	RLA File :35/24/040/00024/AM09/	Lic.No/Date:3510025570 07.01.2009	Defer Date: 12.10.2010
	Decision : Some comments from M/o Mines has been received. NC decided to take appropriate action as per comments of M/o Mines. The case stands deferred and to be relisted on 12.10.2010.			

5	Case No.:17/41/81-ALC2/2009	Party Name:RATNAVEER STAINLESS PRODUCTS (PVT) LTD,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00402/AM10/	RLA File :34/24/040/00171/AM09/	Lic.No/Date:3410024452 12.06.2009	Defer Date: 12.10.2010
	Decision : NC decided to examine the case on file by DGFT as certain clarification had been sought from RA. The case stands deferred and to be relisted on 12.10.2010			

6	Case No.:7/23/80-ALC2/2009	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/80/050/00329/AM10/	RLA File :05/24/040/00207/AM10/	Lic.No/Date:0510248210 24.08.2009	Defer Date: 12.10.2010
	Decision : Deficiency Letter has been issued to firm on 30.07.2010. The case stands deferred and to be relisted on 12.10.2010			

7	Case No.:1/26/81-ALC2/2009	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Approved
	HQ File :01/81/050/00177/AM10/	RLA File :09/24/040/00223/AM10/	Lic.No/Date:0910039304 16.09.2009	Defer Date:
	Decision : The Norms Committee decided to ratify the norms in respect of the subject advance authorization, as per written comments of DHI vide their U.O No. 3(112)/2009/TSW(B) dt.28.07.2010 (copy enclosed).			

8	Case No.:7/33/81-ALC2/2009	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00286/AM10/	RLA File :03/94/040/00630/AM10/	Lic.No/Date:0310544190 05.11.2009	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.			

9	Case No.:17/33/81-ALC2/2009	Party Name:ASIATIC ELECTRICAL AND SWITCHGEAR PVT.LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00296/AM10/	RLA File :05/23/040/00092/AM10/	Lic.No/Date:0510252108 09.11.2009	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.			

10	Case No.:9/41/81-ALC2/2009	Party Name:RPG CABLES LIMITED,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Deferred and Re-indexed
	HQ File :01/81/050/00394/AM10/	RLA File :07/24/040/00308/AM10/	Lic.No/Date:0710068403 19.11.2009	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from MIT are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

11	Case No.:13/37/83-ALC1/2009	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/83/050/00696/AM10/	RLA File :35/24/040/00014/AM10/	Lic.No/Date:3510028373 30.11.2009	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from the firm is still awaited . The case stands deferred and to be relisted on 12.10.2010.			

12	Case No.:1/43/81-ALC2/2009	Party Name:YAMUNA POWER & INFRASTRUCTURE LTD	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00416/AM10/	RLA File :05/24/040/00430/AM10/	Lic.No/Date:0510255635 05.01.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that these seems to be mismatch (in licence number), & the reply given by firm to NC. Therefore, the NC decided to ask the firm to reply again. The case stands deferred and to be relisted on 12.10.2010.			

13	Case No.:3/43/81-ALC2/2009	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00418/AM10/	RLA File :05/23/040/00135/AM10/	Lic.No/Date:0510255677 06.01.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the reply from the firm is still awaited after sending several reminders and therefore decided to send a final reminder to firm . The case stands deferred and to be re-listed on 12.10.2010			

14	Case No.:7/43/81-ALC2/2009	Party Name:LARSEN & TOUBRO LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00422/AM10/	RLA File :03/95/040/00537/AM10/	Lic.No/Date:0310554919 12.01.2010	Defer Date: 12.10.2010
	Decision : NC decided to refer the case to DRDO for comments. The case stands deferred and to be re-listed on 12.10.2010			

15	Case No.:8/43/81-ALC2/2009	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00423/AM10/	RLA File :03/94/040/00869/AM10/	Lic.No/Date:0310555103 13.01.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.			

16	Case No.:15/43/81-ALC2/2009	Party Name:INTERPLEX ELECTRONICS INDIA PVT.LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00430/AM10/	RLA File :07/24/040/00385/AM10/	Lic.No/Date:0710069448 18.01.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of IT are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

17	Case No.:10/47/81-ALC2/2009	Party Name:R.M.CONTROLS P LTD	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00459/AM10/	RLA File :05/24/040/00484/AM10/	Lic.No/Date:0510258402 12.02.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that reply of the firm has not been received after sending D/L. NC decided to send a reminder to firm. The case stands deferred and to be relisted on 12.10.2010			

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18	Case No.:2/49/81-ALC2/2009	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00462/AM10/	RLA File :09/24/040/00248/AM10/	Lic.No/Date:0910041023 19.02.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.			

19	Case No.:6/49/81-ALC2/2009	Party Name:KOTAK URJA PVT. LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00466/AM10/	RLA File :07/24/040/00415/AM10/	Lic.No/Date:0710070184 23.02.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from MNRE are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

20	Case No.:7/49/81-ALC2/2009	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00467/AM10/	RLA File :09/24/040/00462/AM10/	Lic.No/Date:0910041054 24.02.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

21	Case No.:7/5/81-ALC2/2010	Party Name:BILCARE LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00016/AM11/	RLA File :31/24/040/00191/AM10/	Lic.No/Date:3110042243 05.03.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

22	Case No.:1/5/81-ALC2/2010	Party Name:MINEX METALLURGICAL COMPANY LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Approved
	HQ File :01/81/050/00010/AM11/	RLA File :03/95/040/00876/AM10/	Lic.No/Date:0310569411 13.04.2010	Defer Date:
	Decision : The Norms Committee decided to ratify the norms in respect of the subject advance authorization, as per written comments of M/o Steel vide their U.O No. 2(8)/2006-TW dated 26.08.2010 (copy enclosed). R/A may take suitable consequential action accordingly.			

23	Case No.:3/5/81-ALC2/2010	Party Name:INTERPLEX ELECTRONICS INDIA PVT.LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00012/AM11/	RLA File :07/24/040/00489/AM10/	Lic.No/Date:0710070942 15.04.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.			

24	Case No.:4/5/81-ALC2/2010	Party Name:ALCOMEX SPRINGS PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00013/AM11/	RLA File :31/24/040/00004/AM11/	Lic.No/Date:3110042932 20.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DIPP. The case stands deferred and to be re-listed on 12.10.2010.			

25	Case No.:5/5/81-ALC2/2010	Party Name:RUBY MICA COMPANY PRIVATE LIMITED,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00014/AM11/	RLA File :02/24/040/00002/AM11/	Lic.No/Date:0210141063 21.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

26	Case No.:6/5/81-ALC2/2010	Party Name:OHSUNG ELECTRONICS INDIA PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00015/AM11/	RLA File :31/24/040/00005/AM11/	Lic.No/Date:3110042956 21.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

27	Case No.:8/5/81-ALC2/2010	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00017/AM11/	RLA File :03/95/040/00019/AM11/	Lic.No/Date:0310571444 27.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			
28	Case No.:9/5/81-ALC2/2010	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed

	HQ File :01/81/050/00018/AM11/	RLA File :03/95/040/00020/AM11/	Lic.No/Date:0310571458 27.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

29	Case No.:11/5/81-ALC2/2010	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00020/AM11/	RLA File :03/95/040/00053/AM11/	Lic.No/Date:0310571777 28.04.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

30	Case No.:1/12/81-ALC2/2010	Party Name:VINEY AUTO PVT. LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00063/AM11/	RLA File :05/24/040/00060/AM11/	Lic.No/Date:0510265843 10.06.2010	Defer Date: 12.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.			

31	Case No.:2/12/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00064/AM11/	RLA File :35/24/040/00050/AM10/	Lic.No/Date:3510030537 11.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

32	Case No.:3/12/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00065/AM11/	RLA File :35/24/040/00004/AM11/	Lic.No/Date:3510030567 14.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

33	Case No.:1/13/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed

HQ File :01/81/050/00067/AM11/	RLA File :35/24/040/00007/AM11/	Lic.No/Date:3510030580 14.06.2010	Defer Date: 12.10.2010
Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

34	Case No.:2/13/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00068/AM11/	RLA File :35/24/040/00008/AM11/	Lic.No/Date:3510030581 14.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

35	Case No.:3/13/81-ALC2/2010	Party Name:S.P.FABRICATORS PVT.LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Approved
	HQ File :01/81/050/00069/AM11/	RLA File :03/95/040/00199/AM11/	Lic.No/Date:0310578749 14.06.2010	Defer Date:
	Decision : The Norms Committee decided to ratify the norms in respect of the subject advance authorization, as per written comments of DIPP vide their U.O dated 31.08.2010 as under:- 1. Word “relevant” may be prefixed with the description of import item at S.No. 1 and quantity of this item may be allowed as applied for i.e. 80059.22 Kgs inclusive of 2 % wastage 2. Word “relevant” may be prefixed with the description of import item at S.No. 2 and its quantity may be allowed as applied for i.e. 3994.69 Sq. mtrs inclusive of 5 % wastage.. 3. Quantities of import items at S.No.3 & 4 may be allowed as applied for i.e. 4956.18 Sq. mtrs & 1623.84 Sq. mtrs respectively inclusive of 2 % wastage. 4. Quantity of import item at S.No. 5 may be allowed as 6295.8 Kgs. inclusive of 5 % wastage. 5. Total quantities of import items at S.No. 6 & 7 put-together may be allowed as 4198.8 Kgs. inclusive of 5 % wastage R/A may take suitable consequential action accordingly.			

36	Case No.:4/13/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00070/AM11/	RLA File :35/24/040/00009/AM11/	Lic.No/Date:3510030593 15.06.2010	Defer Date: 12.10.2010
	Decision : : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

37	Case No.:5/13/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00071/AM11/	RLA File :35/24/040/00010/AM11/	Lic.No/Date:3510030594 15.06.2010	Defer Date: 12.10.2010
	Decision : : The committee observed that the comments from Min. of Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

38	Case No.:6/13/81-ALC2/2010	Party Name:ROTOMAG MOTORS AND CONTROLS P LTD	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00072/AM11/	RLA File :34/24/040/00041/AM11/	Lic.No/Date:3410027237 16.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from firm is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

39	Case No.:7/13/81-ALC2/2010	Party Name:JLC ELECTROMET PVT. LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00073/AM11/	RLA File :13/24/040/00014/AM11/	Lic.No/Date:1310032468 17.06.2010	Defer Date: 12.10.2010
	Decision : NC decided to examine the case on file. The case stands deferred and to be relisted on 12.10.2010.			

40	Case No.:8/13/81-ALC2/2010	Party Name:JLC ELECTROMET PVT. LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00074/AM11/	RLA File :13/24/040/00013/AM11/	Lic.No/Date:1310032469 17.06.2010	Defer Date: 12.10.2010
	Decision : NC decided to examine the case on file. The case stands deferred and to be relisted on 12.10.2010.			

41	Case No.:9/13/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00075/AM11/	RLA File :07/24/040/00087/AM11/	Lic.No/Date:0710072311 17.06.2010	Defer Date: 12.10.2010

Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 12.10.2010.

42	Case No.: 10/13/81-ALC2/2010	Party Name:SOURIAU INDIA PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00076/AM11/	RLA File :10/24/040/00024/AM11/	Lic.No/Date:1010039133 21.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from MIT are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

43	Case No.: 12/13/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Closed
	HQ File :01/81/050/00078/AM11/	RLA File :07/24/040/00095/AM11/	Lic.No/Date:0710072376 22.06.2010	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

44	Case No.: 13/13/81-ALC2/2010	Party Name:MOLEX (INDIA) PRIVATE LIMITED,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00079/AM11/	RLA File :07/24/040/00079/AM11/	Lic.No/Date:0710072388 23.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from Min. of IT are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

45	Case No.: 14/13/81-ALC2/2010	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00080/AM11/	RLA File :06/24/040/00014/AM11/	Lic.No/Date:0610018297 23.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.			

46	Case No.: 2/16/81-ALC2/2010	Party Name:ALCOMEX SPRINGS PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00087/AM11/	RLA File :31/24/040/00060/AM11/	Lic.No/Date:3110043776 29.06.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of DIPP. The case stands deferred and to be re-listed on			

12.10.2010.

47	Case No.:1/16/81-ALC2/2010	Party Name:BHANDARI FOILS & TUBES LIMITED,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00086/AM11/	RLA File :03/94/040/00268/AM11/	Lic.No/Date:0310581975 02.07.2010	Defer Date: 12.10.2010
	Decision :NC decided to send a letter to party to submit process flow sheet and stage wise wastage. The case stands deferred and to be re-listed on 12.10.2010			

48	Case No.:3/16/81-ALC2/2010	Party Name:JLC ELECTROMET PVT. LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00088/AM11/	RLA File :13/24/040/00015/AM11/	Lic.No/Date:1310032646 08.07.2010	Defer Date: 12.10.2010
	Decision :NC decided to send letter to RA to forward hard copy and examine the case on file . The case stands deferred and to be re-listed on 12.10.2010			

49	Case No.:4/16/81-ALC2/2010	Party Name:GEM ELECTRO MECHANICALS PVT. LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00089/AM11/	RLA File :13/24/040/00016/AM11/	Lic.No/Date:1310032647 08.07.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the case is under examination of MSME. The case stands deferred and to be re-listed on 12.10.2010.			

50	Case No.:5/16/81-ALC2/2010	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00090/AM11/	RLA File :05/24/040/00131/AM11/	Lic.No/Date:0510267887 09.07.2010	Defer Date: 12.10.2010
	Decision :NC decided to refer the case to DIPP. The case stands deferred and to be re-listed on 12.10.2010.			

51	Case No.:6/16/81-ALC2/2010	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00091/AM11/	RLA File :03/95/040/00229/AM11/	Lic.No/Date:0310582844 09.07.2010	Defer Date: 12.10.2010
	Decision : NC decided to send a letter to party to submit process flow sheet and stage wise wastage. The case stands deferred and to be re-listed on			

12.10.2010

52	Case No.:7/16/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Closed
	HQ File :01/81/050/00092/AM11/	RLA File :07/24/040/00122/AM11/	Lic.No/Date:0710072772 09.07.2010	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

53	Case No.:8/16/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Closed
	HQ File :01/81/050/00093/AM11/	RLA File :07/24/040/00124/AM11/	Lic.No/Date:0710072774 09.07.2010	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

54	Case No.:1/17/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status:Closed
	HQ File :01/81/050/00094/AM11/	RLA File :07/24/040/00086/AM11/	Lic.No/Date:0710072848 12.07.2010	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

55	Case No.:2/17/81-ALC2/2010	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00095/AM11/	RLA File :07/24/040/00103/AM11/	Lic.No/Date:0710072851 13.07.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the reply from C&PC is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

56	Case No.:3/17/81-ALC2/2010	Party Name:K.S.INSTRUMENTS PVT.LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00096/AM11/	RLA File :07/24/040/00118/AM11/	Lic.No/Date:0710072852	Defer Date:

		13.07.2010	12.10.2010
Decision : The committee observed that the application from RA is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

57	Case No.:4/17/81-ALC2/2010	Party Name:ANAND INDUSTRIAL ENTERPRISES	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00097/AM11/	RLA File :07/24/040/00112/AM11/	Lic.No/Date:0710072863 13.07.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the application from RA is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

58	Case No.:5/17/81-ALC2/2010	Party Name:TRANSLOY INDIA PVT. LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00098/AM11/	RLA File :03/95/040/00270/AM11/	Lic.No/Date:0310583523 14.07.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the comments from MSME are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010			

59	Case No.:6/17/81-ALC2/2010	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00099/AM11/	RLA File :02/24/040/00060/AM11/	Lic.No/Date:0210145085 15.07.2010	Defer Date: 12.10.2010
	Decision : The committee observed that the application from RA is still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010.			

60	Case No.:7/17/81-ALC2/2010	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00100/AM11/	RLA File :07/24/040/00115/AM11/	Lic.No/Date:0710072960 15.07.2010	Defer Date: 12.10.2010
	Decision : NC decided to refer the case to MNRE. The case stands deferred and to be relisted on 12.10.2010.			

61	Case No.:8/17/81-ALC2/2010	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00101/AM11/	RLA File :07/24/040/00119/AM11/	Lic.No/Date:0710072967 15.07.2010	Defer Date: 12.10.2010

Decision : NC decided to refer the case to DHI. The case stands deferred and to be relisted on 12.10.2010.

62	Case No.:9/17/81-ALC2/2010	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:22/81-ALC2/2010 31.08.2010	Status: Deferred and Re-indexed
	HQ File :01/81/050/00102/AM11/	RLA File :03/94/040/00336/AM11/	Lic.No/Date:0310584092 19.07.2010	Defer Date: 12.10.2010
	Decision : NC decided to refer the case to DIPP. The case stands deferred and to be relisted on 12.10.2010.			

PART – AR – DEFERRED

S. No. 127

Case No. AR-11	M/s Salvi Chemical Industries Ltd. Mumbai
Meeting No. 22/81	F.No.01/83/50/1397/AM08/DES-IV/DES-II
Dated: 31.08.2010	Advance Licence No.0310446666 dt.17-10-2007
	RLA F.No.03/95/040/721/AM08

Decision :NC decided to examine the case on file. The case stands deferred and to be relisted on 12.10.2010.

S. No. 128

CASE NO. AR-32	M/s SIA Manufacturers, Aligarh.
Meeting No. 22 /81	F.No.01/81/050/709/AM'06/DES-II
Dated: 31.08.2010	Advance Licence No. 0610010113 dated 30.11.2005
	RLA's F.No.06/81/040/0130/AM09

Decision :NC decided to examine the case on file. The case stands deferred and to be relisted on 12.10.2010.

Sl. No. 129

CASE NO. AR-21	M/s Vijai Electricals Ltd., Hyderabad
Meeting No. 22 /81	F.No.01/81/050/015/AM09/DES-II
Dated:31.08.2010	Advance Licence No. 0910037711 dated 22.04.2009
	RLA's F. No. 09/24/040/319/AM09

Decision : : The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.

Sl. No. 130

CASE NO. AR-22	M/s Vijai Electricals Ltd., Hyderabad
Meeting No. 22/81	F.No.01/81/050/360/AM09/DES-II
Dated: 31.08.2010	Advance Licence No. 0910035164 dated 28.08.2008
	RLA's F. No. 09/24/040/134/AM09

Decision :: The committee observed that the case is under examination of MSME. The case stands deferred and to be re-listed on 12.10.2010.

Sl. No. 131

CASE NO. AR-23	M/s Vijai Electricals Ltd., Hyderabad
Meeting No. 22/81	F.No.01/81/050/361/AM09/DES-II
Dated: 31.08.2010	Advance Licence No. 0910035165 dated 28.08.2008
	RLA's F. No. 0-9/24/040/132/AM09

Decision :: The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.

Sl. No. 132

CASE NO. AR- 24	M/s Vijai Electricals Ltd., Hyderabad
Meeting No.22/81	F.No.01/81/050/505/AM09/DES-II
Dated: 31.08.2010	Advance Licence No. 0910035863 dated 06.11.2008
	RLA's F. No. 09/24/040/319/AM09

Decision :: The committee observed that the case is under examination of DHI. The case stands deferred and to be re-listed on 12.10.2010.

Sl. No. 133

CASE NO. AR- 25	M/s Vijai Electricals Ltd., Hyderabad
Meeting No. 22/81	F.No.01/81/050/0794/AM09/DES-II
Dated: 31.08.2010	Advance Licence No. 0910037493 dated 25.03.2009
	RLA's F. No. 09/24/040/456/AM09

Decision: The Norms Committee decided to ratify the norms in respect of the subject advance authorization, as per written comments of DHI vide their U.O No. 3(112)/2009/TSW(B) dated 28.07.2010 (copy enclosed).

R/A may take suitable consequential action accordingly

Sl. No. 134

CASE NO. AR-26	M/s Sunland Metal Recycling Industries, Mumbai
Meeting No. 22/81	F.No.01/81/162/863/AM'07/DES-II and F.No.01/81/162/862/AM'07/DES-II
Dated: 31.08.2010	Advance Licence No. 0310415753 dated 12.01.2007 and Advance Licence No. 0310415760 dated 12.01.2007.
	RLA's F.No.03/95/040/1149/AM07

Decision: The committee observed that the comments from MSME are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010

PART – B – FRESH

Sl. No. 5

CASE NO. B - 02	M/s Neo Wheel Ltd., Navi Mumbai (formally known as Versatile Hi-tech C&E Ltd.,)
Meeting No. 22/81	F. No. 01/81/162/241/AM'11/DES-II,
Dated: 31.08.2010	

Decision:NC decided to examine the case on file. The case stands deferred and to be relisted on 12.10.2010.

PART – C – DEFFER

S. No. 39

Case No. C-51	M/S Hindustan Zinc Ltd., Noida through DC(SEZ), Noida
Meeting No.16/81	F.No.01/81/162/767/AM09/DES-II
Dated: 20.07.2010	

Decision: The committee observed that the comments from M/o Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010

S. No. 40

CASE NO. C- 10	M/s. Simmonds Marshall Ltd., Mumbai through EEPC (India), Kolkata
Meeting No. 16/81	F.No.01/81/162/319/AM'10/DES-II
Dated: 20.07.2009	

Decision: NC decided to examine the case on file as per comments of M/o Steel. The case stands deferred and to be relisted on 12.10.2010.

S. No. 41

CASE NO. C - 07	M/s TTP Technologies Pvt. Ltd., Bangalore.
Meeting No. 14/81	F.No.01/81/162/0094/AM'11/DES-II
Dated: 06.07.2010	

Decision: The Norms Committee decided to ratify the norms in respect of the subject advance authorization, as per SION C-274 and written comments of DHI vide their U.O No. 1(3)/2010/TSW(B) dated 21.06.2010 (copy enclosed).

R/A may take suitable consequential action accordingly

Sl. No. 42

CASE NO. C - 08	M/s Vedanta Aluminium Ltd., Jharsuguda.
Meeting No.17/81	F.No.01/81/162/008/AM'11/DES-II
Dated: 27.07.2010	

Decision: The committee observed that the comments from M/o Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010

Sl. No. 43

CASE NO. C - 09	M/s Vedanta Aluminium Ltd., Jharsuguda.
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Meeting No. 17 /81	F.No.01/81/162/009/AM'11/DES-II
Dated: 27.07.2010	

Decision: The committee observed that the comments from M/o Mines are still awaited and therefore decided to send reminder to expedite the same. The case stands deferred and to be relisted on 12.10.2010
